MONTHLY STATEMENT OF CASES FOR THE MONTH OF MARCH, 2020 HIGH COURT OF MEGHALAYA

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High Court of Meghalaya		Name of the State/UT	
745	CIVIL		
71	CRIMINAL	Opening Balance	
816	CIVIL+ CRIMINAL		
4	CIVIL	F	
c ₃	CRIMINAL	Institution during the month	
47	CIVIL+ CRIMINAL		
4	CIVIL	Disposal Cases during the month	
4	CRIMINAL		
45	CIVIL+ CRIMINAL		
748	CIVIL	Closing balance at the end of the month	
70	CRIMINAL		
818	CIVIL+ CRIMINAL		
0.40%	CIVIL	% Increase or decrease in pendency vis a vis previous month	
-1.41%	CRIMINAL		
0.24%	CIVIL.+ CRIMINAL		
0	CIVIL	Disposal o	
0	CRIMINAL	of cases which are years old	
0	CIVIL+ CRIMINAL	re more than five	
38	CIVIL	Disposal of cases which are more than five Pendency of cases which are more than five years old at the end of the month	
c ₃	CRIMINAL		
4	CIVIL+ CRIMINAL		

4	3(c)	3(b)	3(a)
What is the progress made on those targets district-wise	Have any targets been fixed and indicated to the participant Officers, if so, what are the targets?	Number of Officers who participated in the said conference	Whether any Statewide/Regional Conference held during the month.
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